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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH,
ALLAHABAD

ORIGINAL APPLICATION NO.393 OF 2005.

ALLAHABAD THIS THE 08th DAY OF April, 2005

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN
HON'BLE MR. A.K. Bhatnagar, MEMBER-J

S.M~~E~~ Raza son of late M. Raza. R/o Manas Nagar,
Colony, Mughalsarai, District Chandauli.
.....Applicant.

(By Advocates Shri S.K. Day/ S.K. Mishra)

V E R S U S

1. Union of India,
Through the General Manager,
E.C. Railway. Hajipur.
2. Divisional Rly, Manager
E.C. Railway, Mughalsarai, District Chandauli,
3. Senior D.P.O. E.C Railway, Mughalsarai,
District Chandauli.

.....Respondents

(By Advocate: A.K. Gaur)

O R D E R (ORAL)

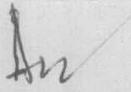
By Hon'ble Mr V.K. MAJOTRA, V.C.

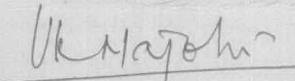
Learned counsel for the parties heard. By virtue of this O.A, applicant seeks promotion to the post of O.S. Grade 1 due to correction of seniority vide letter dated 4.2.2005. He has pointed out that his junior Smt. S.M. Kachap was so promoted, as such the applicant seeks promotion in restructuring w.e.f. 1.11.2003 to the post of O.S. Grade 1 when

his junior Smt. S.M. Kachap was promoted. He has drawn our attention to Annexure A-3 dated 11.2.2005 whereby the applicant has been accorded correct seniority as O.S-2 w.e.f. 1.11.2003 and he further stated that the applicant has filed representation dated 21.12.2004 (Annexure A-6) which has not been disposed of as yet.

2. In the light of the contention raised before us, we are of the view that this O.A can be disposed of at the admission stage, while right of the respondents shall not prejudiced, by directing the respondent No.2 to dispose of above representation within a period of 2 months by a detailed and reasoned order from the date of communication of the order. Ordered accordingly.

No costs.


MEMBER-J


VICE CHAIRMAN

Manish/--

8.4.05